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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing	Sec 9 of I&B Code	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructur es Pvt Ltd	Shri Sampanth Kumar T k Advocate

ADVOCATE FOR PETITIONER/s :

*None present*

ADVOCATE FOR RESPONDENT/s :

**ORDER**

None appears for both the parties, post the case on **19.02.2019**, under the caption "For Dismissal" for non compliance of office objection.

  
**MEMBER (T)**

  
**MEMBER (J)**